

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1321
ANSWERED ON:28.07.2015
Saving cum Relief Scheme for Fishermen
Tarai Smt. Rita

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government implementing Saving Relief Scheme for the Welfare of fishermen of the country, if so, details thereof;
- (b) the details of the fund provided by the Union Government under Centrally Sponsored Scheme Development of Inland Fisheries and Aquaculture to various States during the last three years and the current year;
- (c) whether the Government is considering to revise the unit cost as well as the corresponding subsidy thereon taking the scheduled rate and prevailing market rate;
- (d) whether the Government is promoting insurance of fish pond by the insurance companies in various States for the welfare of fishermen; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR AGRICULTURE
(DR. SANJEEV KUMAR BALYAN)

(a): Yes, Madam. The Ministry of Agriculture, Department of Animal Husbandry, Dairying and Fisheries under the Central Sector Scheme on "National Scheme of Welfare of Fishermen" is implementing a component of the said scheme on Saving-cum -Relief. The Government's contribution of Rs.1800/- annually towards the relief is shared as follows: (i) 50:50 between the Central and State Government in general areas,(ii) 75:25 in case of North Eastern States and (iii) 100% is case of Union Territories. In addition, beneficiary fisher-folk also contribute an amount annually of Rs.900/- during the fishing season of 9 months towards the relief amount. The total contribution of Rs.2700/- is then distributed to each beneficiary fishermen for a period of 3 months of fishing ban at the rate of Rs.900/- per month.

(b) to (c): The Government under the Central Plan Scheme " Development of Inland Fisheries and Aquaculture" has so far released Rs.8874.16 lakh to various States and Union Territories during the last three years and the current financial year. The scheme has as of now been allowed to continue during the current financial year at the existing funding pattern and unit cost.

(d): No, Madam.

(e) : Does not arise.
